

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB) 470(ND)/2017

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.01.2018

NAME OF THE COMPANY: Shri Amit Kumar Malik Vs. M/s Kindle Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
--------------	-------------	--------------------	-----------------------	------------------

	For the Petitioner:	Mr. Ajay Fatyal, Advocate		
--	----------------------------	---------------------------	--	--

	For the Respondent:	None		
--	----------------------------	------	--	--


ORDER


The Affidavit of service is on record. Respondents were served vide email as well as by Speed Post. The tracking report reflects that the same has been duly serviced on them. Notice has already been duly served through the process of the Bench also. None is present on behalf of the Respondent.

They are therefore proceeded ex parte.

Ld. Counsel for the Petitioner prays for a adjournment on grounds that the arguing counsel is unwell.

At his request adjourned to 30th January, 2018.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)